

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO-706
ANSWERED ON 28TH April, 2016

CENTRAL ROAD FUND SCHEME

706. DR. KIRIT SOMAIYA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has received proposals on construction of Road and Bridges under the Central Road Fund Scheme from Government of Maharashtra;
- (b) if so, the details thereof;
- (c) whether the Government accorded in principle approval to some of these proposals;
- (d) if so, the details thereof with total value; and
- (e) the time by which the final sanction of these proposals of Roads and Bridges would be issued?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) & (b): Yes, Madam. The Government has received several proposals for sanction under Central Road Fund Scheme during 2015-16 from Government of Maharashtra.

(c) to (e): The Government had accorded In Principal approval for 221 proposals amounting to Rs. 4032 crore. Keeping in view the availability of funds, Government has approved 170 works amounting to Rs. 3111.38 crore during the financial year 2015-16.
